

and National Housing Development Bank for the improvement of hospitals in the State;

(b) if so, the details thereof; and

(c) what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c) National Housing Bank has reported that it does not provide financial assistance for the improvement of hospitals. Housing and Urban Development Corporation (HUDCO) has reported that three proposals for construction of 83 Primary Health Centres at various Mandal Headquarters in the divisions of Hyderabad, Vishakhapatnam and Cuddapah have been received for a HUDCO loan assistance of Rs. 573 lakhs. The project cost of these three proposals is Rs. 764 lakhs. HUDCO has separately sanctioned one primary health centre scheme for the construction of 43 primary health centres at various Mandal Headquarters in Hyderabad Division for a project cost of Rs. 207 lakhs and HUDCO loan assistance for that is Rs. 103 lakhs.

भारतीय औद्योगिक विकास बैंक द्वारा उत्तर प्रदेश में निवेश

3429. श्री ईश दत्त यादव: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि भारतीय औद्योगिक विकास बैंक अन्य राज्यों में किये जा रहे निवेश की तुलना में उत्तर प्रदेश में कम निवेश कर रहा है;

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है;

(ग) भारतीय औद्योगिक विकास बैंक ने विगत तीन वर्षों के दौरान उत्तर प्रदेश में वर्षवार कितना-कितना निवेश किया है; और

(घ) आगामी वर्ष के लिये राज्यवार कितना-कितना निवेश किये जाने का लक्ष्य है?

वित्त मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह):

(क) और (ख) भारतीय औद्योगिक विकास बैंक ने सूचित किया है कि यह कहना सही नहीं है कि वे उत्तर प्रदेश में कम निवेश कर रहे हैं। इसके विपरीत, भारतीय औद्योगिक विकास बैंक की सहायता प्राप्त करने में उत्तर प्रदेश का तीसरा स्थान है।

(ग) पिछले तीन वर्षों के दौरान उत्तर प्रदेश में

भारतीय औद्योगिक विकास बैंक द्वारा की गई वर्ष-वार मंजूरीया नीचे दी गई हैं:—

वर्ष	(करोड़ रुपए) मंजूरीया
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1988-89	753.7
1989-90	607.9
1990-91	592.5

(घ) भारतीय औद्योगिक विकास बैंक निवेश के राज्य-वार लक्ष्य निर्धारित नहीं करता है। निवेश करने के निर्णय परियोजनाओं की अर्थक्षमता पर आधारित होते हैं। सभी अर्थक्षम परियोजना प्रस्तावों का वित्तपोषण करने के लिए इस प्रयास के साथ विचार किया जाता है कि कोई भी अर्थक्षम परियोजना निधियों की कमी के कारण खराब न हो।

Swindling by Tapovan Housing Finance Limited

3430. SHRI SUBRAMANIAN SWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Tapovan Housing Finance Limited which has large number of branches in the country, has swindled large sums of money from poor persons in the name of giving them housing loans, in different parts of the country;

(b) whether Government have received any representation from depositors about their plight; and

(c) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c) The government and National Housing Bank (NHB) are aware of the complaints from the public against the Tapovan Housing Finance Ltd. (THFL). NHB had during the course of its inspection of the Tapovan Housing Finance Ltd., found that it had contravened several provisions of the Housing Finance Companies (NHB) Directions, 1988. NHB issued prohibitory orders to THFL on 18.9.1991, prohibiting it from accepting any further deposits from public. NHB also directed the Company to ensure strict compliance with the directions besides asking it to